

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**ORDER**

**No: 1512 of 2022/RG**

**Dated: 03.11.2022**

Sh. Jaffer Hussain Beg, District Judge (Selection Time Scale), presently posted as Principal District and Sessions Judge, Kathua, is placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Services i.e., Rs. 70290-1540-76450 w.e.f. 08.10.2022 against the available vacancy.

**By Order**

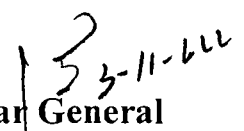
  
(Sanjeev Gupta)  
Registrar General

**No: 37622-33/RG/GS**

**Dated: 03.11.2022**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Sriangar.
6. Registrar Computers, High Court of J&K and Ladakh, Sriangar.
7. Registrar Judicial, High Court of J&K, Srinagar/Jammu.  
.....for information.
8. Shri Jaffer Hussain Beg, Principal District and Sessions Judge, Kathua for information and necessary action.
9. Incharge NIC, Sriangar, for uploading the same on the official website of the High Court.
10. Director Finance, High Court Main wing, Srinagar for information and necessary action.
11. Incharge Library, High Court wing Jammu/Srinagar for information and keeping the record of the same.
12. Office file.

  
Registrar General